

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.5008
TO BE ANSWERED ON 23.7.2019

Threewheeler Motorcycles to Differently Abled Persons

5008. HRI SANJAY KAKA PATIL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any project has been implemented or proposed to be implemented by the Government or any undertaking of the Central Government for providing threewheeler motorcycles to the disabled persons to provide them relief during travelling;
- (b) if so, the details thereof; and
- (c) the rules under which the disabled persons can get this facility and the documents required in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

- (a) This Ministry is implementing the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/ Appliances (ADIP), that provides for distribution of motorized tricycles and wheelchairs to severely disabled and quadriplegic, persons suffering from Muscular Dystrophy, Stroke, Cerebral Palsy, Hemipeligia and any other person with similar conditions, where either three/four limbs or one half of the body are severely impaired. There is no provision for providing threewheeler motorcycles under the Scheme.
- (b) to (c) Not applicable in view of answer to (a) above.
